

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 120
(IB)-297(PB)/2018

IN THE MATTER OF:

Col. Sanjeev Dalal (Retd.) Applicant/petitioner
v.
M/s. International Recreation & Amusement Ltd Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016(CIRP)

Order delivered on 23.07.2019

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the RP	Mr. Sanjay Bhatt, Ms. Jannvi Bhasian & Ms. Priyanka Anand, Advs.
	Mr. Abhishek Anand & Mr. Anant A. Pavgi, Advs.
For the Respondent	Mr. Suddep D. Cedcil, Adv. for R-1 & 2
	Mr. Anand Chibbar, Sr. Adv. with Mr. Gaurav Mankotia & Mr. Sudip, Advs.
	Mr. Ravi Sikri, Mr. Vivek Malik, Mr. Vivek Sinha & Mr. Kartikeya Jain, Advs. for R-4 & 10
	Mr. Hardik Luthra, Adv.
	Mr. Dhruvad Das, Ms. Janvi Jain, Mr. Deepak Motla, Advs. with Mr. Sanyam Goel & Mr. Nazim Khan, PCS
	Mr. Vijay Nair & Mr. Varun Garg, Advs. For R-3 & 9
	Ms. Anjul Mehta, CS & Mr. Gautam Singh
	Ms. Nidhi Mehrotra, Ms. Sujata Rao Ayde & Mr. Mayank Kumar, Advs.
	Mr. Nilotpall Shyam, Adv.
	Mr. Nittin Bhatia, Adv.
	Ms. Soumya Saikumar & Mr. Harsh Vardhna, Advs.
	Mr. Manish Paliwal, Mr. Ashutosh K. Sharma & Mr. Vikas Kumar, Advs.
	Mr. Siddharth, Adv.
	Mr. F.S. Dhiman, Adv.
For the Applicants	Mr. Pankaj Jain, Adv.

ORDER

CA-1225(PB)/2019

In compliance of the notice issued on 05.07.2019 Mr. Mewa Singh & Mr. Vineet Kr. Girotra-non applicant-respondent No. 5 & 6 are present today.

Let them remain present on the next date of hearing i.e. 02.08.2019.

CA-1361(PB)/2019, CA-1362(PB)/2019, CA-1363(PB)/2019, CA-1364(PB)/2019, CA-1365(PB)/2019, CA-1377(PB)/2019 & CA-1379(PB)/2019

Notice of the application to the non applicants for 02.08.2019.

Process dasti as well as through other modes permissible in law.

List for further consideration on 02.08.2019.

Sd/—

**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**

23.07.2019
Ritu Sharma

Sd/—

**(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)**